[Shri Mallikarjun]

the railways. Accidents which take place at level-crossings is an example. The users have to be a little careful but instead they rush and collide. We have given strict instructions to all the General Managers to be safety-conscious and see that accidents are reduced and also to see to the safety and security of the passengers and to see that proper amenities are provided to them. Thank you.

ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI-MATI SUSHMA SWARAJ): I have to make an announcement. I have to inform Members that the Business Advisory Committee at its meeting held on the 17th July, 1992, allotted Government Legislaitve time for Business as follows:---

Business

Time Allotted

- Consideration and passing of following Bills:
 - (a) The Coal Mines (Nationalisation) Amendment Bill, 1992

2½ Hours

- and other business (b) The Beedi and Cigar Wor-
- (Condition of Employment) Amendment Bill, 1990
 - 1½ Hours
- 2. Consideration and passing of the Bhopal Gas Leak Disaster (Processing of claims) Amendment Bill, 1992, after it is passed by 4 hours Lok Sabha

Now we will take up special mentions.

मेरे पास कुछ स्पेशल मेंशंस हैं। भ्रगर भ्राप चार्हे तो इनको हम खत्म करें। दो-तीन हैं, ग्राप चाहते हैं सो इनको खत्म करें।

कई माननीय सदस्य : मन्डे को ।

उपसभाव्यक्ष (श्रीमती सुषमा स्वराज / अगर सदन की सहमति है, तो ठीक 青1

सदन की कार्यवाही सोमवार, दिनांक 20-7-92, प्रात: 11 बजे तक के लिये स्गित की जाती है।

> The House adjourned at forty eight minutes past five of the clock till eleven Monday, of the clock on the 20th July 1992